NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/95/2016

NAME OF THE PETITIONER(S)

: Manoj Thomas & 2 others

NAME OF THE RESPONDENT(S)

: Wimrock Granites Private Limited & 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

REETHI. C. ARASU.

Coursel for Petilioneis

for RAJAGOPAC & RAGHUNATHAN Advocates

20 For HARI SHANKAR MANE.

Const for Respondents

ORDER

Counsel representing both the parties are present and prayed time for reporting the final outcome of the settlement talks between the parties. Time enlarged at their request. Put up on 20.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)